

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN**

Before Shri Chandra Poojari AM & Shri George Mathan, JM

ITA Nos. 292 to 298/Coch/2019
(Assessment Years: 2007-08 to 2013-14)

M/s Kent Construction Pvt. Ltd. Door No. 63/3441-A166 Kent Hail Garden, 1st Floor Nr. Jawaharlal Nehru Stadium Palarivattom, Cochin 682025	Vs.	DCIT, Central Circle-2 5th Floor, Kandamkulathy Bldg. M.G. Road, Ernakulam Cochin 682011
PAN – AACCK4239N		

Appellant

Respondent

Appellant by: None (Withdrawal Application)
Respondent by: Smt. J.M. Jamuna Devi

Date of Hearing: 05.01.2021
Date of Pronouncement: 05.01.2021

ORDER

Per Bench

This appeal filed by assessee is directed against the orders of the CIT(A) III, Kochi dated 13.02.2019 for Assessment Years 2007-08 to 2013-14.

2. None appeared on behalf of the assessee. Smt. J.M. Jamuna Devi, Senior AR appeared on behalf of Revenue.

3. At the time of hearing the assessee submitted through withdrawal application that the assessee has filed an application under Vivad-se-Viswas Scheme of 2020. The same has also been accepted by the Revenue and intimation in this regard has been issued. A copy of the same is taken note of and kept on record.

4. As the assessee's application under Vivad-se-Viswas Scheme 2020 has been accepted by Revenue and appeals filed by the assessee

no more survive and consequently the appeals stand dismissed as withdrawn.

5. Dictated and pronounced in the open Court on 5th January, 2021.

Sd/-
(Chandra Poojari)
Accountant Member

Sd/-
(George Mathan)
Judicial Member

Cochin, Dated: 5th January, 2021

Copy to:

1. *The Appellant*
2. *The Respondent*
3. *The CIT(A) -III, Kochi*
4. *The Pr.CIT - Central, Kochi*
5. *The DR, ITAT, Cochin*
6. *Guard File*

By Order

//True Copy//

Assistant Registrar
ITAT, Cochin

n.p.